

DIVISION BENCH  
COURT - II

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1878(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> JULY 2024**

IN THE MATTER OF	RELIANCE HOME FINANCE LIMITED VS MKHS REALTY LLP
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Snehashis Sen, Adv. ] For the Financial Creditor

Mr. Pradip Mukherjee, Adv. ] For the Corporate Debtor

Mr. Ranjit Ranjan, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the financial creditor present. Ld. Counsel appearing on behalf of the corporate debtor present.
2. Let an application to that effect be filed.
3. List this matter for further consideration on **31.07.2024**.

**D. Arvind**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)

**Ar.**